

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/193/(IB)/2017  
NAME OF THE PETITIONER(S) : JM FINANCIAL PRODUCTS LTD  
NAME OF THE RESPONDENT(S) : ZYLOG SYSTEMS LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. U. SARASWATHI  
led by  
Senior Counsel  
Mr. V. RAMAKRISHNAN

COUNSEL FOR  
PETITIONER

U. Sarawathi

2. AVINASH. K.R  
for KUMARPAI CHOPRA

for Resp

Amal

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Both of them submitted that they want to file a memo in the matter and time be granted.

At request, time is enlarged. Put up on 20.07.2107 at 10.30 A.M.

S - Vijayaragavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)